

**CITY CIVIL COURT MUMBAI**  
**IN THE COURT OF HHJ SHRI K. P. NANDEDKAR**  
**COURT 9 ADDL SESSIONS JUDGE**  
**CIVIL CAUSE LIST DATED 24-09-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>SETTLEMENT</u></b>				
1	SUIT	101008/2019	Shri. Milind Sharadchandra Bhadsavle Vs Smt. Hemaben Gala (Chairman)	Ashok Khandekar
<b>Sub Matter: NOTICE OF MOTION/0101714/2019</b>				
2	NOTICE OF MOTION	101714/2019	Shri. Milind Sharadchandra Bhadsavle Vs Smt. Hemaben Gala (Chairman)	A.M. Khandekar
<b>( Main Matter SUIT/0101008/2019)</b>				
<b><u>ARGUMENTS</u></b>				
<b>At 11.00 AM Morning Session</b>				
3	SUIT	107832/2000	ZINOBIA FAREDUN SHROFF Vs MAHARUKH PESTONJI JAVAT AND 2 ORS	P G PRAVIN SUNIL AND CO 1
<b><u>RECORDING EVIDENCE</u></b>				
4	SUIT	103530/2010	BALU R PATIL Vs LAXMIBAI R PATIL AND 2 ORS	JITENDRA M PATIL UDAY B NIGHOT 1 AND 3
5	SUIT	103636/2010	SATYAWAN M KOLKAR Vs RAVINDRA M KOLKAR AND 2 ORS	MS, P M BHANSALI U OBJ VINAY M BHATE 1
6	SUIT	103929/2009	RANJANBEN L DOSHI Vs NARENDRA G WAGLE AND ANR	MISS SHREEMA DOSHI PLAINTIFF PALASH H DHARMADHIKARI 1,2
7	SUIT	100832/2013	CHATRAPATI SHIVAJI KUBIR MANDAL AND ANR Vs KISHORE MATHRADAS ASSOMULL AND ORS	NIRANJAN AND CO
8	SUIT	100843/2015	Smt.Ratna Madhav Suvarna Vs 1.Mr. Jaya Meneka Suvarna 2.Mr. Shekar Meneka Suvarna	Ms. Rekha Satpute

**DIRECTIONS**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
9	SUIT	100474/2017	Mr. Kamal Kumar Bajoria Vs Mr. Bimal Kumar Bajoria	FF and Associates
10	SUIT	100302/2020	Mrs. Annabelle Aplona Leao Vs Brtannia Industries Ltd	Mr. S. J. Mathew, Thresiamma G. Mathew, T. G. Mathew and Associates
<b><u>DRAFT ISSUES</u></b>				
<b>At 11.00 AM Morning Session</b>				
11	SUIT	100338/2017	Smt. Shakuntaladevi Tribhuvannath Shukla Vs Smt. Prandevi Ramsingar Pandey	Kaushik And Co.
<b><u>SERVICE</u></b>				
12	SUIT	101521/2019	Abbas Kazem Kazemi Vs M/s. Sarvi Restaurant	The Juris Partners
<b>Sub Matter: NOTICE OF MOTION/0102720/2019</b>				
13	NOTICE OF MOTION	102720/2019	Abbas Kazem Kazemi Vs M/s. Sarvi Restaurant And Ors	The Juris Partners
<b>( Main Matter SUIT/0101521/2019)</b>				
<b>At 11.00 AM Morning Session</b>				
14	SUIT	103005/2019	Smt. Shukla Supriyo Sikdar Vs Sarvodaya Co-Op. Bank Ltd	Mr. upendra Mahadik
15	SUIT	100487/2020	Sharad Tukaram Teli Vs Smt. Suhasini Krishnakant Teli	P.G.Parkar And J.H.Sawant
<b>Sub Matter: NOTICE OF MOTION/0100793/2020</b>				
<b><u>NM FOR HEARING</u></b>				
16	SUIT	100020/2015	1.SMT. DRAKASHABAI NATHA GHADGE 2. MILIND NATHA GHADGE Vs 1. NAVHANS MITRA MANDAL 2. VIJAY HINDURAO PRATAP 3. NITESH SIDDHARTH SHINDE and ors	R N KACHAVE
<b>Sub Matter: NOTICE OF MOTION/0103623/2016</b>				

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
17	NOTICE OF MOTION	103623/2016	Darkshabai Natha Gade And Anr Vs Navhans Mitra Mandal And Ors	R. N. Kachave
<b>( Main Matter SUIT/0100020/2015)</b>				
18	SUIT	100677/2017	Mrs Jaya Selvi Rajan Pandian Vs 1. Smt Subhalaxmi Sonudra Pandian 2. Mrs Padma Vijay Dhumdhare 3. Mr Subramaniam Soundra Pantia ors	D M Legal Ventures
<b>Sub Matter: NOTICE OF MOTION/0103063/2017</b>				
<b>Sub Matter: NOTICE OF MOTION/0101201/2017</b>				
19	NOTICE OF MOTION	101201/2017	Mrs Jaya Selvi Rajan Pandian Vs 1. Smt Subhalaxmi Sonudra Pandian 2. Mrs Padma Vijay Dhumdhare 3. Mr Subramaniam Soundra Pantia ors	D M Legal Ventures
<b>( Main Matter SUIT/0100677/2017)</b>				
20	NOTICE OF MOTION	103063/2017	Mrs Jaya Selvi Rajan Pandian Vs 1. Smt Subhalaxmi Sonudra Pandian 2. Mrs Padma Vijay Dhumdhare 3. Mr Subramaniam Soundra Pantia ors	D M Legal Ventures
<b>( Main Matter SUIT/0100677/2017)</b>				
21	SUIT	100971/2019	Shabir Jaffer Hussain Vs Najam Akhtar Hussain	Vesta Legal
<b>Sub Matter: NOTICE OF MOTION/0101561/2019</b>				
22	NOTICE OF MOTION	101561/2019	Shabir Jaffer Hussain Vs Najam Akhtar Hussain and Ors.	Vesta Legal
<b>( Main Matter SUIT/0100971/2019)</b>				
23	SUIT	102942/2019	Bakulesh Pravin Shah Vs Gaurang Pravin Shah	Shri. Sandeep Maurya
<b>Sub Matter: NOTICE OF MOTION/0104762/2019</b>				
<b>Sub Matter: NOTICE OF MOTION/0104774/2019</b>				
<b>Sub Matter: NOTICE OF MOTION/0100950/2020</b>				
<b>At 2 45 pm Afternoon Session</b>				

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
24	SUIT	106796/2004	M S TYABJI ESTATES PVT LTD AND ANR Vs ABID BAHADURCHOUDHARY	M S FEDERAL AND RASHMIKANT  L K TRIPATHI U OBJ
<b>Sub Matter: NOTICE OF MOTION/0101445/2019</b>				
25	SUIT	105442/2012	DR. SURESH RAMASWAMY AND ORS Vs MR. RAJESH PADMANATHAN AND ORS	AMARENDRA MISHRA
<b>Sub Matter: NOTICE OF MOTION/0104036/2018</b>				
<b>Sub Matter: NOTICE OF MOTION/0101313/2016</b>				
26	SUIT	100188/2013	MR. BRAHMA P KURMI Vs MUNRSHWAR SUKHU KURMI AND ORS	A.M. SARAOGI
<b>Sub Matter: NOTICE OF MOTION/0103402/2018</b>				
27	NOTICE OF MOTION	100240/2016	Mrs Zenobia Rohinton Poonawala Vs Fathad Navroze Ginwalla And Ors	Munir Merchant
<b>( Main Matter SUIT/0102927/2015)</b>				
28	NOTICE OF MOTION	101313/2016	Suresh Ramaswamy And Ors Vs Rajesh P. And Ors	Mr Amarendra Mishra
<b>( Main Matter SUIT/0105442/2012)</b>				
29	NOTICE OF MOTION	104281/2016	Suresh Shivram Palekar And Ors - Suit Stamp No.11773 of 2016 Vs Rina Basantkumar Chakravarty And Ors	Akshay Deshmukh
30	SUIT	102799/2016	1.Suresh Shivram Palekar 2.Bharti Suresh Palekar alias Saili Santosh Khair 3.Abhay Vasant Dandekar Vs 1.Rina Basant Chakravarty 2.Joy Basant Chakravarty 3.Suparna Basant Chakravarty alias Sengupta	Akshay Arun Deshmukh

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
31	NOTICE OF MOTION	100156/2017	Inaram Banarsi Vs Sudhakar Shetty	v. M. Panjabi
<b>( Main Matter SUIT/0100756/2014)</b>				
32	SUIT	102361/2017	1. Ajay Kumar Hariram Maroo 2. Jitendra G. Ashok Kumar C. Maroo 3. Mrs. Damani Anju Mahendra Maroo Vs Smt. Geetadevi Sohanlal Daga	
<b>Sub Matter: NOTICE OF MOTION/0103789/2017</b>				
<b>Sub Matter: NOTICE OF MOTION/0103786/2017</b>				
33	NOTICE OF MOTION	103786/2017	1. Ajay Kumar Hariram Maroo 2. Ashok Kumar C. Maroo 3. Mrs. Anju Mahendra Maroo Vs Smt. Geetadevi Sohanlal Daga	Ashok Sarogi
<b>( Main Matter SUIT/0102361/2017)</b>				
34	NOTICE OF MOTION	103789/2017	1. Ajay Kumar Hariram Maroo 2. Ashok Kumar C. Maroo 3. Mrs. Anju Mahendra Maroo Vs Smt. Geetadevi Sohanlal Daga	Ashok Sarogi
<b>( Main Matter SUIT/0102361/2017)</b>				
35	NOTICE OF MOTION	103402/2018	Mr. Brahma Parmeshwar Kurmi Vs Muneshwar Sukhu Kurmi And Ors.	A.M. Saraogi
<b>( Main Matter SUIT/0100188/2013)</b>				
36	NOTICE OF MOTION	104036/2018	Suresh Ramaswamy And Ors Vs Rajesh Padmanbhan And Ors	Mr Amarendra Mishra
<b>( Main Matter SUIT/0105442/2012)</b>				
37	NOTICE OF MOTION	101445/2019	Tayabji Estate Pvt Ltd Vs Abid Bahadur Chaudhary	Adv Mr. R. P. Lote
<b>( Main Matter SUIT/0106796/2004)</b>				
<b><u>NOTICE OF MOTION</u></b>				
38	NOTICE OF MOTION	100950/2020	Bakulesh Pravin Shah Vs Nayan Pravin Shah and Ors.	Adv. Dhaval Vussonji and Asso.
<b>( Main Matter SUIT/0102942/2019)</b>				
<b>At 2 45 pm Afternoon Session</b>				

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39	NOTICE OF MOTION	104762/2019	Bakulesh Pravin Shah Vs Gaurang Pravin Shah and Ors.	Shri. Sandeep Maurya
<b>( Main Matter SUIT/0102942/2019)</b>				
40	NOTICE OF MOTION	104774/2019	Bakulesh Pravin Shah Vs Gaurang Pravin Shah and ors.	Adv. Wadia Ghandy and Co.
<b>( Main Matter SUIT/0102942/2019)</b>				
<b><u>NM REPLYREJOINDER</u></b>				
41	NOTICE OF MOTION	100793/2020	Sharad Tukaram Teli and Ors. Vs Smt. Suhasini Krishnakant Teli and Anr.	P.G. Parkar and J.H. Sawant
<b>( Main Matter SUIT/0100487/2020)</b>				
42	SUIT	100881/2020	Riyaz Zainuddin Khatib Vs Mohd. Ismail Shaikh	Law Loyals
<b>Sub Matter: NOTICE OF MOTION/0101086/2020</b>				
43	SUIT	100882/2020	Riyaz Zainuddin Khatib and Anr. Vs Ramjan Khan	Law Loyals
<b>Sub Matter: NOTICE OF MOTION/0101084/2020</b>				
44	SUIT	100883/2020	Riyaz Zainuddin Khatib Vs Farqan Qureshi	Law Loyals
<b>Sub Matter: NOTICE OF MOTION/0101085/2020</b>				
45	NOTICE OF MOTION	101084/2020	Riyaz Zainuddin Khatib and Anr. Vs Ramjan Khan	Law Loyals
<b>( Main Matter SUIT/0100882/2020)</b>				
46	NOTICE OF MOTION	101085/2020	Riyaz Zainuddin Khatib and Anr. Vs Farqan Qureshi and Anr.	Law Loyals
<b>( Main Matter SUIT/0100883/2020)</b>				
47	NOTICE OF MOTION	101086/2020	Riyaz Zainuddin Khatib and Anr. Vs Mohd. Ismail Shaikh and Anr.	Law Loyals
<b>( Main Matter SUIT/0100881/2020)</b>				
<b>At 2 45 pm Afternoon Session</b>				

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48	NOTICE OF MOTION	103146/2019	The Mount Everest Co operative Housing Society Ltd Chembur Vs Ms Omega Investment And Propertires Ltd	Vijay Shiktode

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**( Main Matter SUIT/0104577/2012)**

**COMPLIANCE**

**At 11.00 AM Morning Session**

49	SUIT	100030/2019	Shri. Mewalal Hiralal Shah Vs M/s. Everest Fincap Pvt. Ltd.	Mr. M.V. Holmagi
50	SUIT	101428/2018	Shri. Krishnakant Gordhandas Shroff Vs 1. Shri. Kirtikumar Chunilal Shah 2. M/s. Argo Industries	Jawahar J. Thakkar
51	SUIT	101559/2018	Shri. Krishnakant Gordhandas Shroff Vs 1. Atul Punamchand Shah 2. Rameshchandra Gordhandas and Co. 3. Kirtikumar Chunilal Shah	Jawahar J. Thakkar

**Sub Matter: NOTICE OF MOTION/0102689/2018**